

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.40 (1)-HCT/Jud//ROSTER/2017/ 8020

11th September, 2017

NOTIFICATION

It is hereby notified that on 16.09.2017 (Saturday) at 10.30 AM, Hon'ble the Chief Justice and Hon'ble Mr. Justice S. Talapatra will sit in a Special Division Bench in Court No.1 and will take up 7(seven) nos. of Criminal Appeals (Jail), wherein Legal Aid Counsel have been appointed, for hearing. A Cause List of those Cases has been published and uploaded in the Official Website of the High Court of Tripura.

By order,

Sdt

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

No.F.40 (1)-HCT/Jud//ROSTER/2017/ 8021-46

11th September, 2017

Copy to: -

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Chairman, Bar Council of Tripura, Agartala;
05. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
06. The Public Prosecutor, High Court of Tripura, Agartala;
07. The Govt. Advocate, High Court of Tripura, Agartala;
08. The Registrar (Vigilance), High Court of Tripura, Agartala;
09. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
10. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
11. The Joint Registrar, High Court of Tripura, Agartala;
12. The Deputy Registrar(s), High Court of Tripura, Agartala;
13. The Chief Librarian, High Court of Tripura, Agartala;
14. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
15. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
16. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
17. The Assistant Registrar(s), High Court of Tripura, Agartala;
18. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this notification in the website of the High Court of Tripura;
19. The Librarian-cum-RO, High Court of Tripura, Agartala;
20. The Superintendent(s), High Court of Tripura, Agartala;
21. The Court Master(s), High Court of Tripura, Agartala;
22. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
23. The Bench Clerk(s), High Court of Tripura, Agartala;
24. All the Bench Sections, High Court of Tripura, Agartala;
25. Notice Board of the Court-house; and
26. Order File.

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11/09/17
REGISTRAR (JUDICIAL)